

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

PETITION NUMBER : IA(IBC)/48(CHE)/2022

APPLICATION NUMBER : CP/1461/IB/2018

NAME OF THE APPLICANT : K Muruganandan Liquidator
M/s.Jayadev Constructions Pvt Ltd

NAME OF THE RESPONDENT(S) : --

UNDER SECTION : Sec 54(1) of IBC 2016 R/w Regulation 45(3)
of IBBI

ORDER

Ld. Counsel Mr. V. Arvind Rajagopal for the Applicant.

Applicant has filed updation memo on 10.05.2024 stating that there is no change in the status of the company and the financials thereof.

Updated synopsis be filed.

List the Application for hearing on **23.08.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk